

**HIGH COURT OF TRIPURA
AGARTALA**

**NOTIFICATION
Dated, Agartala, 5th January 2018**

No.F.14(5)-HC/2018/138 Hon'ble the High Court has been pleased to nominate the following Central Project Co-ordinator of the High Court, Nodal Officers of District Judiciary and Technical Member of the High Court Computer Centre for attending the "*First National Conference of the Computer Committees of the High Courts*" to be held on **20-21 January, 2018** at the Judicial Training and Research Institute (JTRI), Vineet Khand, Gomti Nagar, Lucknow.

- (i) Shri Dhiman Debbarma, Central Project Co-ordinator, High Court of Tripura, Agartala.
- (ii) Shri Ramyangshu Shekhar Bhattacharya, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Khowai, West Tripura Judicial District (Nodal Officer).
- (iii) Shri Rajarshi Chakraborty, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Sabroom, South Tripura Judicial District (Nodal Officer).
- (iv) Shri Narayan Saha, Programmer, High Court of Tripura

The attendance in the said programme will be treated as on official duty.

By Order

Sd/-
(S. G. Chattopadhyay)
Registrar General

Memo. No.F.14(5)-HC/2018/139-54 Dated, Agartala, the 5th January 2018

Copy for information forwarded to:

01. The LR & Secretary, Law Department, Government of Tripura, Agartala.
02. The District & Sessions Judge, West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia. He is requested to inform the concerned Judicial Officer of his judgeship for attending the said programme.
03. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.

04. The Registrar (Judicial), High Court of Tripura, Agartala.
05. The Addl. District & Sessions Judge, Khowai, West Tripura Judicial District.
06. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
07. The Registrar (Admn), High Court of Tripura, Agartala.
08. The Secretary to Hon'ble Mr. Justice Dilip Gupta, Chairman, Computer Committee, Allahabad High Court. Allahabad E-mail - justicedgupta@gmail.com.
09. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge-in-Charge, eCommittee of the High Court of Tripura, High Court of Tripura, Agartala.
10. The Secretary to the Registrar General, High Court of Tripura, Agartala.
11. Shri Dhiman Debbarma, CPC, High Court of Tripura, Agartala. He is directed to attend the programme.
12. Shri Ramyangshu Shekhar Bhattacharya, Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Khowai, West Tripura Judicial District. He is directed to attend the programme.
13. Shri Rajarshi Chakraborty, Civil Judge (Jr.Div)-cum-Judicial Magistrate First Class, Sabroom, South Tripura Judicial District. He is directed to attend the programme.
14. Shri Narayan Saha, Programmer, High Court of Tripura, Agartala. He is directed to attend the programme.
15. The System Analyst, High Court of Tripura for uploading the same in the official Website of the High Court of Tripura, Agartala.

5.11.18

Registrar General